



## JHARKHAND STATE POLLUTION CONTROL BOARD

T.A. DIVISION BUILDING (GROUND FLOOR), H.E.C., DHURWA, RANCHI - 834004

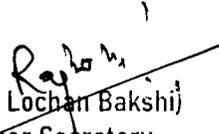
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Ref No. B-39

Ranchi, dated 08/01/2021

### ACTION TAKEN REPORT BY THE JHARKHAND STATE POLLUTION CONTROL BOARD FOR COMPLIANCE OF THE HON'BLE NGT ORDER DATED 23/09/2020 IN O.A. NO. 162/2019, ANWAR HUSSAIN ANSARI, VICE PRESIDENT JHAMUMO VERSUS STATE OF JHARKHAND.

1. The Hon'ble NGT Principal Bench, New Delhi vide its order dated 29/09/2020 directed the State PCB to take appropriate steps to enforce its order in absence of any prohibition from any higher forum. An action taken report may be filed before the next date by e-mail at judicialngt@gov.in.
2. The Deputy Commissioner, Dist- Palamau and the Regional Officer, JSPCB Regional Office, Ranchi has informed that the encroachment on the Challiya Nala has been removed.
3. On the basis of the report of the Circle Officer, Vishrampur the encroachment was done by M/s K.G. Industries, Rehla and M/s Grasim Industries Limited, Rehla. On the basis of this report an Environmental Compensation of INR 13,40,000.00/- (Rupees Thirteen Lakhs Forty Thousand Only/-) and INR 40,20,000.00/- (Rupees Forty Lakhs Twenty Thousand Only/-) was imposed on M/s K.G. Industries, Rehla and M/s Grasim Industries Limited, Rehla respectively as per the Methodology for assessing Environmental Compensation developed by CPCB which is based on Pollution Index, duration of violation in terms of number of days, scale of operation in terms of micro & small/medium/large industry and location in terms of proximity to the large habitations.
4. M/s K.G. Industries, Rehla has deposited the Environmental Compensation of INR 13,40,000.00/- (Rupees Thirteen Lakhs Forty Thousand Only/-) vide DD No - 309882 dated 24.12.2020 issued by Kotak Mahindra Bank and M/s Grasim Industries Limited, Rehla has deposited the Environmental Compensation of INR 40,20,000.00/- (Rupees Fourty Lakhs Twenty Thousand Only/-) vide DD No - 048365 dated 24.12.2020 issued by HDFC Bank.
5. In light of the above, it is prayed that the case is fit for the disposal.

  
(Rajeev Lochan Bakshi)  
Member Secretary